

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:1539  
ANSWERED ON:14.08.2013  
TELECOM ADVISORY COMMITTEE  
Gohain Shri Rajen;Rajaram Shri Wakchaure Bhausahab

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) whether the Government has provided all the facilities including telephone connections, as entitled, to nominated members of the Telecom Advisory Committees constituted in various districts of the States including Maharashtra;
- (b) if so, the details thereof and if not, the reasons therefor ;
- (c) whether the Government proposes to withdraw the policy of monitoring the functioning of the telecom department by Telephone Advisory Committees at different levels;
- (d) if so, the reasons therefor; and
- (e) the alternate measures taken for monitoring of functioning of the department?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA)

(a) & (b) Majority of the nominated Telephone Advisory Committee (TAC) members have been provided with the wireline / pre-paid mobile telephone connections. Circle-wise details including Maharashtra Telecom Circle is at Annexure. However, in some cases, wireline / pre-paid mobile telephone connections could not be provided due to the following reasons:

- (i) Acceptance/consent of the Members has not been received.
  - (ii) There are old outstanding dues against some of the members of TAC.
  - (iii) Members have requested for change of address.
  - (iv) Members have requested for change of nomination from one TAC to another TAC.
  - (v) Some TAC member have been appointed recently, installation of telephones are under process.
- (c) The Telephone Advisory Committees are constituted for the BSNL and MTNL and their role is advisory only. There is no plan to withdraw the same. TACs are not meant for monitoring the functioning of Department of Telecom.
- (d) & (e) Do not arise in view of (c) above